

## Calcutta High Court (Appellate Side)

Scrutiny List From 02-07-2021 To 02-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1258/2021	PHANINDRA NARAYAN CHOWDHURY AND ORS.	BISWAJIT TIWARI	23-07-2021	1. CURRENT PRESENTATION FORM IS REQUIRED.2 XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER PRESENTATION FORM.
2	CO	1259/2021	MOUMITA SETH (ROY)	BISWAJIT TIWARI	23-07-2021	1. CURRENT PRESENTATION FORM IS REQUIRED
3	CO	1262/2021	DHIRAJ BAITHA AND ANR	RAJASHREE BHOWMICK	23-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING). 2.XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER PRESENTATION FORM
4	CPAN	444/2021	JUGAL MANDA	BISWAJIT TIWARI	23-07-2021	1. CURRENT PRESENTATION FORM IS REQUIRED.
5	CRM	4542/2021	BISHNU MANDAL AND ORS.	ARUP KUMAR BHOWMICK		
6	CRM	4556/2021	CHITRA SHARMA	ANGSHUMAN CHAKRABORTY	23-07-2021	REJECTION DATE AS MENTIONED IN 1ST PARAGRAPH OF THE PETITION, DOSE NOT MATCH WITH ORIGINAL REJECTION
7	CRM	4557/2021	ATUL ROY	ARUP KUMAR BHOWMICK	23-07-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) AT PAGE 2 OF THE PETITION.
8	CRM	4559/2021	GOUTAM DUTTA AND OTHERS	INDRADEEP PAL	23-07-2021	THE PHONE NO OF THE PETITIONER IS NOT PROVIDED ON THE PRESENTATION FORM
9	CRM	4563/2021	ANTANI BIRO MONDAL @ ANTHONY BIRO MONDAL	SANANDA BHATTACHARYYA	23-07-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
10	CRM	4564/2021	RAEJSH HALDER	SANANDA BHATTACHARYYA	23-07-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE ACTING
11	CRM	4565/2021	MD. SHAHNAWAZ	MOHAMMAD KHAIRUL	23-07-2021	1) THE CERTIFIED COPY OF THE LOWER COURT REJECTION VIDE ORDER NO ST 1(3) OF 2017 DATED 06/06/2017 IS NOT ATTACHED WITH THE PETITION.
12	CRM	4567/2021	SABNAM KHATOON @ SABBO KHATOON @ MADHURI	MOHAMMAD KHAIRUL	23-07-2021	1) CERTIFIED COPY OF LOWER COURT IS ABSENT.
13	CRM	4568/2021	SAFIKUL SARDAR @ SAFIK	MOHAMMAD KHAIRUL	23-07-2021	PETITIONER PIN NO. IS ABESNT
14	CRM	4572/2021	ABBAS MONDAL@ KHAIRULLA MONDAL AND ORS.	Ali Ahsan Alamgir	23-07-2021	REJECTION DETAILS NOT CLEARLY WRITTEN IN PARA 1
15	CRR	1414/2021	REHANA SULTANA	RATUL GHOSH	23-07-2021	ABSENCE OF XEROX COPY OF THE ORDER DATED 24.6.2021 WITH SYNOPSIS

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16	CRR	1418/2021	FAREJ GAZI AND ANR.	SULTAN AHMEDE MONDAL	23-07-2021	1. SHORT LIST OF DATES, SYNOPSIS AND XEROX COPY OF THE ORDER ARE NOT PROVIDED. 2. THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT WRITTEN IN A PROPER WAY.
17	CRR	1424/2021	KOUSHIK DAS	AMARENDRA CHAKRABORTY	23-07-2021	1) SYNOPSIS , SHORT LIST OF DATES AND PHOTOCOPY OF THE ORDER VIDE GR NO 2443 OF 2017 IS NOT ANNEXED WITH THE PETITION.
18	RVW	80/2021	CHAMPA NANDI	TAPAS DUTTA	23-07-2021	1. SYNOPSIS AND SHORT LIST OF DATES HAS EXCEEDED THE STIPULATED LIMIT OF 2 PAGES.  2. NO XEROX COPY OF THE ORDER IS ATTACHED AT THE FRONT OF THE PETITION
19	WPA	11095/2021	HIRANMOY MALIK AND OTHERS	SUVRA DUTTA	23-07-2021	PIN CODE NUMBER IS NOT PRESENT IN THE ADDRESS OF PETITIONER NO 61 AND PETITIONER NO 78
20	WPA	11126/2021	KAMALESH AGARWAL	GOUTAM DEY	23-07-2021	1. CURRENT PRESENTATION FORM IS REQUIRED 2. NO SUBJECT CATEGORY CODE IS WRITTEN ON THE FORM  3.WELFARE LOGO ABSENT ON THE VOKALATNAMA
21	WPA	11131/2021	ABDUL BARI	AMIT SINGH	23-07-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE ACTING
22	WPA	11135/2021	SABYASACHI MONDAL AND ANR.	DONA GHOSH	23-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE ACTING, 2.BRIEF LIST OF DATES IS NOT ATTACHED AFTER PRESENTATION FORM